

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 6th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 81 of 2014 in
Appeal No. 265 of 2013**

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

**IA No. 82 of 2014 in
Appeal No. 266 of 2013**

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hasan Murtaza
Mr. Arijit Maitra
Mr. Aditya Panda**

**Counsel for the Respondent (s): Mr. Pradeep Misra for R.1
Mr. M.G. Ramachandran**

ORDER

We have heard Mr. Pradeep Misra, Learned Counsel in the IA no. 81 of 2014 in Appeal no. 265 of 2013 and IA no. 82 of 2014 in Appeal no. 266 of 2013 appearing on behalf of Delhi Commission.

Mr. Sanjay Sen, Learned Senior Counsel takes notice on behalf of the Distribution Companies. Accordingly, the Learned Senior Counsel for the Distribution Companies is directed to file the reply on or before 7.2.2013 after serving copy on the other side.

Post the IA no. 81 of 2014 in Appeal no. 265 of 2013 and IA no. 82 of 2014 in Appeal no. 266 of 2013 for further hearing on **7.2.2014 at 1.30 p.m..**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson